

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 9 of 2013 &
I.A. No. 62 of 2013

Dated : 11th November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Jamshedpur Utilities & Services Co. Ltd. ... Appellant (s)
Versus
Jharkhand Electricity Regulatory Commission ... Respondent (s)

Counsel for the Appellant(s) : Mr. Parag Mohanty

Counsel for the Respondent(s): Mr. C.K. Rai

ORDER

The learned counsel for the Appellant is directed to file the additional written submission with regard to the decision in DSR Steel (Private) Limited Vs. State of Rajasthan (2012) 6 SCC 782 on or before 15.11.2013 after serving copy on the other side.

Post the matter on **19.11.2013.**

(Rakesh Nath)
Technical Member
ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson